

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM NO. 3
(IB)-1788(PB)2018

IN THE MATTER OF:

Sarika Somvanshi and Ors. Applicant/petitioners
v.
M/s. R.S. Stones Pvt Ltd Respondent

Order under Section 7 of IBC, 2016 (CIRP)

Order delivered on 12.02.2020

Coram:

SHRI B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

MS. SUMITA PURKAYASTHA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the RP Mr. Nitesh Jain, Adv.

ORDER

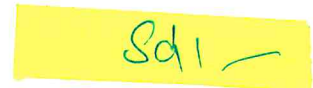
CA-1145(PB)/2020

Report filed by the RP is taken on record subject to all just exceptions. The office is directed to maintain the record and put up the same before the Bench at the time of final disposal.

CA-1145(PB)/2020 stands disposed of.



(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT



(SUMITA PURKAYASTHA)
MEMBER (TECHNICAL)